

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:4283  
ANSWERED ON:26.08.2004  
FINANCIAL ASSISTANCE REQUIRED FOR PSUs  
Nahata Smt. P. Jaya Prada;Nitish Kumar Shri

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) whether the K.C. Pant Committee had assessed the requirement of Rs.1800 crores for 240 Public Sector Industries;
- (b) if not, factual position in this regard;
- (c) whether the Government has made any arrangement to provide the said estimated funds;
- (d) if so, the details thereof, and
- (e) the funds made available to the Public Sector Industries so far?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
(SHRI SONTOSH MOHAN DEV)

(a) to (e) : So far as information is available, there has been no K.C. Pant Committee in existence to assess the requirement of Public Sector Industries. However, a group of Ministers (GOM) was set up on 9.2.2000 under the Chairmanship of the then Deputy Chairman, Planning Commission on strategy for liquidation of outstanding statutory dues of workers of Central Public Sector Undertakings (CPSUs).

The recommendations of the GOM were accepted by the Government and necessary guidelines were issued to all concerned by the Department of Public Enterprises on 28.11.2003. As per GOM computations, the outstanding salary and wages and other statutory employees related dues in 59 CPSUs amounted to Rs.1905 crore as on 31.12.2002. The CPSUs have been able to clear approximately Rs.1085 crore out of the said dues as on 31.7.2004, utilizing various resources available to them including budgetary support received from the Government.